

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) to (c). There is no proposal at present to air link Koraput in Orissa. However, Vayudoot is operating to Jeypur, which is at a distance of 18 Kms, from Koraput, with effect from 3rd January, 1987.

Freight Charges for Transporting Dead Bodies

4335. PROF. K.V. THOMAS :
SHRI V.S. VIJAYA-
RAGHAVAN :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the freight charges for transporting dead bodies in Air India is higher compared to other airlines ;

(b) if so, the reasons thereof ; and

(c) whether there is any proposal to reduce the freight charges in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) and (c). Do not arise.

Air Fare Gulf Countries

4336. SHRIMATI KISHORI SINHA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Air India is suffering a loss in traffic due to high fare charged by Air India in Indo-Gulf region than other Airlines ; and

(b) if so, the remedial steps being taken or proposed to be taken ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Question does not arise.

Strike of Private Bus Operators under DTC

4337. SHRI RAHIM KHAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the strike on 12 January, 1987 by the private bus operators under Delhi Transport Corporation operation was declared illegal ;

(b) if not, the reasons therefor ;

(c) whether the organisers of the strike of the private buses have been black listed and punishment awarded to them under the agreement with Delhi Transport Corporation ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (d). The engagement of buses of private operators by DTC is in terms of agreements. The keeping the buses off the road by the operators on 12.1.87 was violative of the provisions of agreements. The operators were warned of this fact. Appropriate action had also been initiated against those who participated in the strike. They represented that the reason for their step was to secure further enhancement in the hire charges from the level announced on 8.1.87 and that they have since accepted the rates so announced, requested for withdrawal of show-cause notices served on them for further action of terminating the contracts.

Cost Sharing in Railway Projects

4338. SHRI P. KOLANDAIVELU :
SHRI G. DEVARAYA NAIK :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering 'Cost Sharing' in Railway projects which are pending in different States ;

(b) if so, the number of projects pending so far in different States ;

(c) the reaction of the States with regard to cost sharing ; and

(d) the Statewise break up of allocation in the present budget ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) This is being considered in the case of Metropolitan Transport Projects.

(b) The following Metropolitan Transport Projects are in progress :—

1. Calcutta : Design and Construction of RTS from Dum Dum to Tollyganj.
2. Calcutta : Circular Railway (Part I).
3. Bombay : Additional pair of lines between Bandra and Andheri, and allied works.
4. Bombay : Extension of railway line from Mankhurd to Belapur, with a bridge across Thane Creek.
5. Madras : Madras Beach-Luz RTS Projects.

(c) So far only the Maharashtra Govt. have agreed to 'Cost Sharing' in the case of Mankhurd—Belapur Project.

(d) State	Budget allocation for Metropolitan Transport Projects
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Maharashtra	Rs. 4.1 crores
Tamil Nadu	Rs. 4.0 ,,
West Bengal	Rs. 82.65 ,,

Indian Institute of Technology in Andhra Pradesh

4339. SHRI V. TULSIRAM : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is some proposal to set up Indian Institute of Technology in Andhra Pradesh during the Seventh Plan Period ;

(b) whether the proposed institute is likely to be set up in Mahboob Nagar district of Andhra Pradesh ; and

(c) if so, the details thereof and the action taken in the matter and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) No, Sir.

(b) and (c). Question does not arise.

**Best Performance of First Five States
Re : Family Planning**

4340. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) which are the first five States in the country with regard to their performance in family welfare programmes during the last three years ;

(b) whether Rajkot (Gujarat) stood first this year in achieving family welfare targets ;

(c) whether some other centres shared the first position with Rajkot ;

(d) whether Government have received any complaints regarding the irregularities committed by other centres with a view to share the first position ; and

(e) if so, the details, thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE * (KUMARI SAROJ KHAPARDE) : (a) The top ranking five States in Family Planning performance measured as percentage achievement of